

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
IN THE MATTER OF:
M.A No. 39/2024/EZ
in

Original Application No. 144/2023/EZ
News Item published in Avenue Mail Dated 7th February 2023
titled "Jamshedpur: Industrial Wastes adding to Pollution level in
River Subarnarekha".

AND

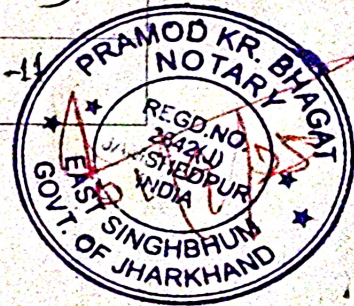
Member Secretary, Jharkhand Pollution Control Board & Ors.

...Respondents

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Bar Association Room No. 5,
High Court, Calcutta
Chamber: 8/1, K.S. Roy Road,
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(M)7595831025
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Khandekar
01/09/23

Jain Prakash
Add Municipal Commissione
Municipal Corporation Adityapur



BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

M.A No. 39/2024/EZ

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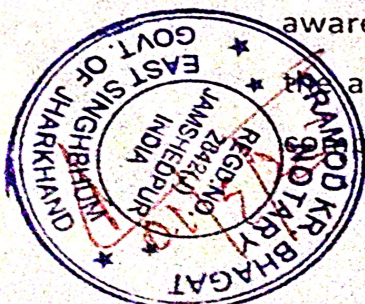
...Respondents

COUNTER AFFIDAVIT FILED BY ADDITIONAL MUNICIPAL COMMISSIONER, ADITYAPUR NAGAR NIGAM, ADITYAPUR, JHARKHAND, (i.e. RESPONDENT NO. 6 HEREIN).

Signed / Put L...
In my Presence
Date: 07.02.2024
Advocate

I, Ravi Prakash, son of Birendra Prasad Singh, aged about 44 years, by Religion Hinduism, by Occupation - Service under Adityapur Nagar Nigamin the office of Additional Municipal Commissioner, Adityapur Nagar Nigam, Jharkhand, having its office at Adityapur, P.S. Adityapur, District - Seraikela-Kharshwan, Jharkhand, do hereby solemnly affirm and state as follows:

1. That, I am the Additional Municipal Commissioner, Adityapur Nagar Nigam, Adityapur, Jharkhand, (Respondent No. 6 herein) and that I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit.



Ravi Prakash
07/02/24

Ravi Prakash
Addl. Municipal Commissioner
Municipal Corporation Adityapur

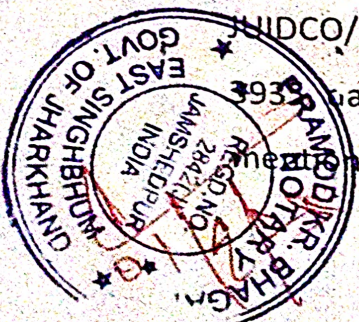
Signed / Put L.T.I.
In my Presence

Advocate
Date: 1. SEP. 2025

2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.
3. That in pursuance and in compliance to the order dated 25.07.2025 passed by this Hon'ble Tribunal in the instant Original Application, the Report is being filed by Additional Municipal Commissioner, Adityapur Nagar Nigam, Adityapur, Jharkhand, Respondent No. 6 herein.
4. That this Report in the form of Affidavit is being filed for bringing necessary facts and statements on record for just and proper adjudication of this case.
5. That the answering respondent state and submit that the Additional Municipal Commissioner vide its letter no. 2769 dated 29.07.2025 has ~~not~~ ^{sought} ~~not~~ ^{seeked} for the compliance report as per this Hon'ble Tribunals' order dated 25.07.2025, from the Project Manager, JUIDCO.

A photocopy of the said letter dated 29.07.2025 is annexed herewith and marked as Annexure -A.

6. That the Adityapur Municipal Corporation, Jharkhand vide letter no. 2769 dated 29.07.2025 ask to provide Complaine Report and time for completion to JUIDCO project manager, where in JUIDCO Project Manager provided compliance & Completion report vide letter no. JUIDCO/Adityapur Sewerage Scheme/Execution/(Kolhan)/3285/2022/1933 dated 19.08.2025 and stated that the with reference to the above-mentioned subject and your letter no. 2769 cited at 2, the agency was



Handwritten signature
01/09/25

Handwritten signature
Add. Municipal Commissioner
Municipal Corporation Adityapur

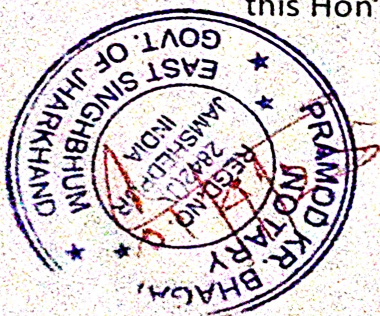
asked to submit the compliance report through letter no. 3. Accordingly, the agency has submitted its reply vide letter no. 1125.

A photocopy of the said letter dated 19.08.2025 is annexed herewith and marked as Annexure - B.

7. That as per the report of JUIDCO vide letter no. JUIDCO/Adityapur Sewerage Scheme/Execution/(Kolhan)/3285/2022/3935, dated 19.08.2025 the compliance report is 84% work has been done and the rest work would be completed by August 2026.
8. That the answering respondent herein has prepared a Physical Progress Status of the Overall Construction Program as per the Timeline mentioned hereinabove.

A photocopy of the said Physical Progress Status of the Overall Construction Program is annexed herewith and marked as Annexure - C.

9. That, this Counter Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Counter Affidavit.
10. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.
11. I state that the statements contained in paragraphs Nos. 1 to 4 are true to my knowledge, and the rest is/are my respectful submissions before this Hon'ble Tribunal.



Handwritten signature
01/09/25

Handwritten signature
Add. Municipal Commissioner
Municipal Corporation Adityapur

Signed by Put L.T.I.
In my Presence

Handwritten signature

Advocate
Date: 01.09.2025

VERIFICATION and Affidavit

I, Ravi Prakash, son of Birendra Prasad Singh, aged about 44 years, by Religion Hinduism, by Occupation - Service under Adityapur Nagar Nigam in the office of Additional Municipal Commissioner, Adityapur Nagar Nigam, Jharkhand, having its office at Adityapur, P.S. Adityapur, District - Seraikela-Kharshwan, Jharkhand and is filing this Counter Affidavit.

Signed / Put L.T.I.
in my Presence

01 SEP 2025
Date

Date: 1.9.25

Place: Jamshedpur

Ravi Prakash
Add. Municipal Commissioner
Municipal Corporation Adityapur

8'

K. Sanyal
01/09/25

Deponent
Identified by me:

Advocate



~~01/09/25~~
PRAMOD KUMAR BHAGAT
NOTARY PUBLIC
East Singhbhum, Reg.No.2842 (J)
Govt. of Jharkhand, JSR. (INDIA)

Signed / Put L.T.I.
In my Presence

Advocate
Date... 01 SEP 2025

01 SEP 2025

कार्यालय नगर निगम, आदित्यपुर

(विधि शाखा)

कल्पनापुरी, आदित्यपुर नगरपालिका, आदित्यपुर
e-mail: mrcadityapur@gmail.com

पत्रांक २७६३

दिनांक २९/३/२०२४

प्रेषक,

प्रशासक,
नगर निगम आदित्यपुर।

सेवा में,

Project Manager,
JUIDCO

विषय : BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA वाद सं० Miscellaneous Application No. 39/2024/EZ in Original Application No. 144/2023/EZ में Compliance Report उपलब्ध कराने के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि ADITYAPUR SEWERAGE SCHEME आपके द्वारा कार्य किया जा रहा है। उक्त कार्य को पूर्ण करने के लिए समयावधि 2023 निर्धारित थी परन्तु आपके द्वारा कार्य पूर्ण नहीं होने के कारण माननीय उच्च न्यायालय BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA वाद सं० Miscellaneous Application No. 39/2024/EZ in Original Application No. 144/2023/EZ में Public News से देखते हुए कोर्ट में Suo Motu के अनुसार वाद दाखिल हुआ है।

उक्त वाद में माननीय उच्च न्यायालय BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA वाद सं० Miscellaneous Application No. 39/2024/EZ in Original Application No. 144/2023/EZ से संबंधित कार्य पूर्ण होने की समयावधि की मांग की गई है। (संलग्न BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA वाद सं० Miscellaneous Application No. 39/2024/EZ in Original Application No. 144/2023/EZ आदेश में अंकित कंडिका-3 का अनुपालन किया जाना है।)

अतः आपको निदेशित किया जाता है कि उक्त कार्य को पूर्ण करने हेतु समयावधि की वितरण उपलब्ध करना सुनिश्चित करेंगे ताकि समय उक्त वाद में Compliance Report दाखिल किया जा सके।

अनु०: यथोक्त।



विश्वासभाजन

प्रशासक
नगर निगम, आदित्यपुर।

JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED

(A Government of Jharkhand Undertaking)
JUIDCO Bhawan, Kutchery Chowk, Ranchi-834001
E-Mail: uidco@juidco.com
CIN: U45200JH2013SGCO01752



Letter no. JUIDCO/Adityapur Sewerage Scheme/Execution/(Kolhan)/3285/2022/3995 Date: 19/08/2025

To,
Additional Municipal Commissioner
Adityapur Nagar Nigam
Seraikeela-Kharsawan

[Handwritten signatures and initials]
Ranjana
19/08/25

*50/0
9/10/25*

Project: (i) Design and build four Sewerage Treatment plant of Installed Capacities 04,20,10 & 2 MLD based on SBR technology and all appurtenant structures & allied works, (ii) Survey Review the designs re designs where necessary and build new underground sewerage network of about 134 km length and construction of 5 nos pumping stations and all appurtenant structures & allied works and (iii) Operation & maintenance of complete works of STP's UGD & pumping stations for period of 5 years in Adityapur Town of Jharkhand, India under AMRUT programme.

Subject: Regarding providing compliance report BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA case no. Miscellaneous Application no. 39/2024/EZ In original application no. 144/2023/EZ.

Reference:

1. SPCPL/JUIDCO-ADITYAPUR/SITE/2024-25/1125 dated 12.08.2025
2. Adityapur Nagar Nigam Letter no. 2769 dated 29.07.2025
3. JUIDCO/Adityapur sewerage scheme/Execution/Kolhan /3285/2022/3794 dated 31.07.2025

Sir,

With reference to the above-mentioned subject and your letter number- 2769 cited at 2, the agency was asked to submit the compliance report through letter no. 3794. Accordingly, the agency has submitted its reply vide letter no. 1125 cited at 1. Hereby reply of the agency and the compliance report is attached along with this letter.

Thanking you.

Yours Sincerely,

[Handwritten signature]
19/08/25

Nayan Kr. Modak
Project Manager
JUIDCO Ltd.



JUIDCO/ADITYAPUR/SITE/2024-25/1125 - B



Shapoorji Pallonji And Co - KIPL (JV)

Head Office: 28, Convent Road, Colaba, Mumbai - 400075
Tel: 022 27479100 Fax: 022 27479106

Project Office: Plot No. 10, Raju Vasthali, Sheran, Plot No. 1200 & 1201, Road No. 3, Sector 7, Chhargola, Adityapur, PIN-203175, Jharkhand, India

- 7 -

Ref. No: SPCPL/JUIDCO-ADITYAPUR/SITE/2024-25/1125

Date: 12-08-2025

To,
The Project Manager
Jharkhand Urban Infrastructure Development Company Ltd. (JUIDCO)
Adityapur Sewerage Scheme
Jharkhand

Subject: Submission of Compliance Report – NGT Case No. 39/2024/EZ in Original
Application No. 144/2023/EZ

Project:

- i) Design and construction of four Sewage Treatment Plants (STPs) of capacities 04, 20, 10 & 02 MLD based on SBR technology along with all appurtenant structures and allied works.
 - ii) Survey, review of designs, redesign where necessary, and construction of a new underground sewerage network of 134 km length including five pumping stations with all associated works.
 - iii) Operation & Maintenance of the complete STP works, sewerage network, and pumping stations for 5 years in Adityapur town, Jharkhand under the AMRUT Program.
- Agreement No.: 230 (JUIDCO), dated 23-11-2017 and supplementary agreement – 429 dated 17-12-2021

References:

- i) JUIDCO/Adityapur sewerage scheme/Execution/kolhan/3285/2022/3794 dated 31-07-2025
- ii) Adityapur Nagar Nigam letter No 2769 dated 29th July 2025

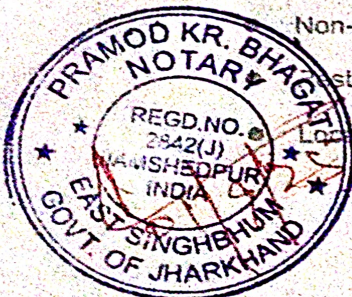
Dear Sir,

We acknowledge receipt of your above-cited letter regarding the requirement for submission of a compliance report before the Hon'ble National Green Tribunal (Eastern Zone Bench, Kolkata) in connection with Case No. 39/2024/EZ in Original Application No. 144/2023/EZ.

In view of the directions issued and the concerns raised about the timeline for completion of the Adityapur Sewerage Scheme, we hereby submit the updated balance work program and projected completion schedule.

The delays encountered in execution have been primarily due to factors beyond our control, including:

- Non-availability of approach roads to certain sites.
- Restrictions and notices issued by the Water Resources Department (WRD).
- Local public resistance and obstructions during execution.



RECEIVED

13 AUG 2025



Shapoorji Pallonji And Co - KIPJ (JV)

Head Office: 17, Colaba, 41/01, 41/02, 41/03, 41/04, 41/05, 41/06, 41/07, 41/08, 41/09, 41/10, 41/11, 41/12, 41/13, 41/14, 41/15, 41/16, 41/17, 41/18, 41/19, 41/20, 41/21, 41/22, 41/23, 41/24, 41/25, 41/26, 41/27, 41/28, 41/29, 41/30, 41/31, 41/32, 41/33, 41/34, 41/35, 41/36, 41/37, 41/38, 41/39, 41/40, 41/41, 41/42, 41/43, 41/44, 41/45, 41/46, 41/47, 41/48, 41/49, 41/50, 41/51, 41/52, 41/53, 41/54, 41/55, 41/56, 41/57, 41/58, 41/59, 41/60, 41/61, 41/62, 41/63, 41/64, 41/65, 41/66, 41/67, 41/68, 41/69, 41/70, 41/71, 41/72, 41/73, 41/74, 41/75, 41/76, 41/77, 41/78, 41/79, 41/80, 41/81, 41/82, 41/83, 41/84, 41/85, 41/86, 41/87, 41/88, 41/89, 41/90, 41/91, 41/92, 41/93, 41/94, 41/95, 41/96, 41/97, 41/98, 41/99, 41/100



Project Office: 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100

Even with these challenges, substantial progress has been achieved:

Zone 2 & Zone 3 underground sewerage network loop closing works are underway. Balance works at STP-2, ISPS-3, and ISPS-4 are progressing in line with the updated schedule. Overall physical progress is at 73% of the total work scope, which equates to 84% completion of the presently available work fronts.

We are targeting full completion by August 2026, subject to unhindered site access, timely statutory clearances, and prompt release of all long-pending payments (over Rs 12 Cr) from JUIDCO on or before 10-09-2025. These payments, pending for several years, are critical to maintain the required pace of work.

A detailed compliance report and updated completion schedule Bar Chart is enclosed as Annexure-1, as sought by the Hon'ble Tribunal, are enclosed. These are submitted conditionally, linked to the timely disbursement of the long-outstanding dues.

Sl. No.	Work / Activity	Scope / Status as of 01.08.2025	Target Completion Date	Remarks / Dependencies
1	UGD Zone-1	15.188 km (6.799 km completed - 45%)	Aug-26	Obstruction length - 8.389 km (road access issues)
2	UGD Zone-2	75.482 km (61.808 km completed - 82%)	Dec-25	11.797 km under obstruction; WRD clearance pending
3	UGD Zone-3	32.146 km (26.673 km completed - 83%)	Jun-25	3.949 km under obstruction; public issues
4	UGD Zone-4	12.594 km (7.028 km completed - 56%)	Aug-25	5.566 km under obstruction
5	STP-1 (4 MLD)	89% completed	Mar-25	Final commissioning after minor balance works
6	STP-2 (20 MLD)	18% completed	Aug-26	Land and approach constraints
7	STP-3 (10 MLD)	90% completed	Feb-25	Final commissioning stage
8	STP-4 (2 MLD)	72% completed	Jul-25	Minor finishing works pending
9	ISPS-1	2% completed (land NOC awaited)	Aug-26	Land availability from JUIDCO required
10	ISPS-2	Land NOC awaited	Aug-26	Land handover pending
11	ISPS-3	55% completed	Aug-25	Access to site required
	ISPS-4	20% completed	Oct-25	Access and material delivery constraints
	ISPS-5	Land NOC awaited	Aug-26	Land handover pending





Shapoorji Pallonji And Co - KIPL (JV)

Head Office: 5F, Linking Road, Bandra West, Mumbai - 400050
Tel: 022 6743 5000 Fax: 022 6743 1175

Project Office: N-10, Rd) Vilekhe Chavan, Plot no. 1700 D, 1200, Circle East, Near Chhatrapati Chhatra,
Lokayoga, PNH-021003, Thane, India.

Sl. No.	Work / Activity	Scope / Status as of 01.08.2025	Target Completion Date	Remarks / Dependencies
14	Lifting Station (Zone-1)	40% completed	Oct-25	Approval pending

We request your immediate action to ensure release of pending payments so that the project can progress smoothly and in alignment with the Tribunal's directions.

We remain committed to fulfilling our contractual obligations and delivering the project to the highest standards of quality and compliance.

Thank you for your understanding and support in this matter.

For Shapoorji Pallonji & Co. - KIPL (JV)

(Authorised Signatory)
Adityapur Sewerage Scheme

Encl.:

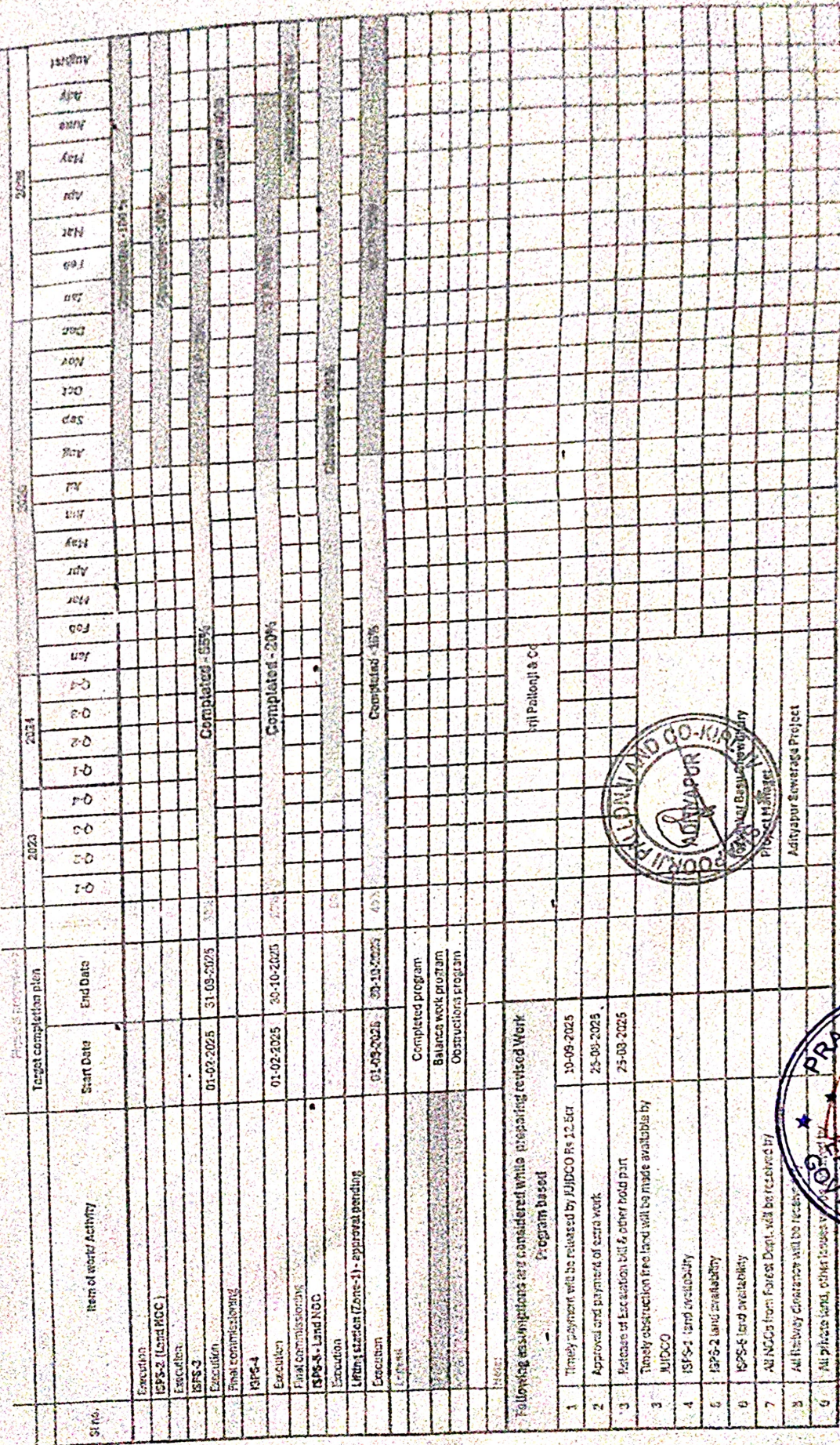
1. Compliance Timeline Table (as above)
2. Completion Schedule Bar Chart - Annexure-I

CC:

1. Additional Commissioner - Adityapur Nagar Nigam



Construction program (Bar Chart)



Shri Paltonji & Co

